

[Shri Daji]

demands are satisfied and this burning problem gets solved?

The Prime Minister and Minister of Atomic Energy (Shri Lal Bahadur Shastri): This is a suggestion for action. I take it from the hon. Member. Naturally, this matter about the resources will have to be very carefully gone into. Therefore, I can only say that, take it from the hon. Member.

Shri S. M. Banerjee: The strike can be withdrawn if you intervene.

Shri Lal Bahadur Shastri: I am sorry I cannot give any categorical assurance just now. (*Interruption*)

Shrimati Savitri Nagam rose—

Mr. Speaker: Papers to be laid on the Table. Only the signatories are to be allowed. I have not allowed anyone else. Papers to be laid on the Table.

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12-37 hrs.

PAPERS LAID ON THE TABLE

STATEMENTS SHOWING ACTION TAKEN BY GOVERNMENT ON VARIOUS ASSURANCES, PROMISES AND UNDERTAKINGS GIVEN BY MINISTERS.

The Minister of Communications and Parliamentary Affairs (Shri Satya Narayan Sinha): I beg to lay on the Table six statements showing the action taken by the Government on various assurances, promises and undertakings given by Ministers during the various sessions.

(i) Supplementary statement No. II—Tenth Session, 1964 (Third Lok Sabha)

(ii) Supplementary Statement No. IV—Ninth Session, 1964 (Third Lok Sabha)

(iii) Supplementary Statement No. IX—Seventh Session, 1964 (Third Lok Sabha).

(iv) Supplementary Statement No. XX—Second Session, 1962 (Third Lok Sabha)

(v) Supplementary Statement No. XXII—First Session, 1962 (Third Lok Sabha)

(vi) Supplementary Statement No. XXIII—Thirteenth Session, 1961 (Second Lok Sabha)

[Placed in Library, see Nos. LT-3862 to 67/65].

REPORT OF THE WORKING GROUP ON HANDLOOM

The Minister of Commerce (Shri Manubhai Shah): I beg to lay on the Table a copy of Report of the Working Group on Handloom. [Placed in Library, see No. LT-3868/65].

ANNUAL REPORT OF NATIONAL NEWS-PRINT AND PAPER MILLS LIMITED, NEPANAGAR FOR THE YEAR 1963-64 AND ITS REVIEW BY GOVERNMENT.

The Deputy Minister in the Ministry of Industry and Supply (Shri Bibudhendra Misra): On behalf of Shri T. N. Singh, I beg to lay on the Table a copy each of the following papers:—

(i) Annual Report of the National Newsprint and Paper Mills Limited, Nepanagar, for the year 1963-64, along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon, under sub-section (1) of section 619A of the Companies Act, 1956.

(ii) Review by the Government on the working of the above Company.

[Placed in Library, see No. LT-3869/65].